

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 813
(TO BE ANSWERED ON THE 25th July 2018)

NAVY RESTRICTIONS ON MOVEMENT OF FLIGHTS AT
VISAKHAPATNAM AIRPORT

813. SHRI T.G. VENKATESH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Indian Naval Academy has imposed restrictions on the movement of flights in the Visakhapatnam airport, if so, the details thereof;
- (b) the reasons therefor;
- (c) whether Government has received any representations seeking withdrawal of such restrictions by Indian Navy as this act is posing a serious problem on the administration of flights at Visakhapatnam airport; and
- (d) whether Government has taken any remedial measures on this matter, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b): Hours of operations at Visakhapatnam airport were decided in a meeting held recently by the representatives of Airports Authority of India (AAI), Indian Navy and Airline Operators as given under:

- (i) Monday to Friday : 0930-1230 IST - Naval flight operations,
- (ii) Tuesday & Thursday : 1900-2100 IST - Mixed operations for Civil & Military flights, existing flights will not be curtailed, Military flights will be accorded priority and airlines are requested NOT to add new flights during this period,
- (iii) Saturday & Sunday : 0930-1130 IST - Runway Maintenance.

(c) & (d): Recently a representation has been received in this Ministry in the matter and the same has been forwarded to AAI for appropriate action.
